

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BOA)
Indiranagar
Bangalore - 560 038

Dated : 21 SEP 1988

APPLICATION NOS. 1076 to 1090/88(F)

Applicants

Shri M. Puttaiah & 14 Ors

v/s

The Sanier Dy DG, GSI, Bangalore & another

To

1. Shri M. Puttaiah
S/o Shri Muniawappa
Oadda Anjani
Puttenahalli
J.P. Nagar
Bangalore - 560 078

2. Shri Shadaksharaiah
S/o Shri M.G. Sidderamaiah
M.A. Polya
P.O. Mattigatta
Chikkanayakanahalli Taluk
Tumkur District

3. Shri M.M. Eare Gowda
S/o Shri Minge Gowda
Mangalapura
Via Gondesi
P.O. Bagivalu
Arasikere Taluk (Hassan District)

4. Shri M.E. Narayenappa
S/o Shri Eare Gowda
Navathhalli
Nedanahalli P.O.
Arasikere Taluk (Hassan District)

5. Shri Mudalagiri
No. 133, 9th Cross
3rd Main Road
Chamarajpet
Bangalore - 560 018

6. Shri Govindappa
S/o Shri Pakirappa
Puttenahalli Polya
Anneyappa Building
J.P. Nagar, Bangalore - 560 078

Respondents

7. Shri K. Siddaiah
C/o Muniyappa Compound
Pipe Line Road
Sarakki Gate
J.P. Nagar
Bangalore - 560 078

8. Shri B. Krishnappa
C/o Shri Munikempaiah
Merenahalli
J.P. Nagar
Bangalore - 560 078

9. Shri Muniswamy
47/1, Merenahalli
36th Main, J.P. Nagar
Bangalore - 560 078

10. Shri H. Hanumaiyah
No. 232, 7th Cross
Merenahalli
Tank Bund Road, Jayanagar
Bangalore - 560 041

11. Shri Sennappa
C/o AMSE Wing
Geological Survey of India
No. 2, Church Street
Bangalore - 560 001

12. Shri Channakeshava
S/o Shri Channaiah
Village & Post Bajgur
Tiptur Taluk
Tumkur District

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0/c
K. N. R. M. 21/9/88

13. Shri A. George
No. 5, 'B' Street
Jayarajnagar
Ullasor Post
Bangalore - 560 008

14. Shri A. Surya
No. 3, Municipal Lane
Queens Road
Bangalore - 560 001

15. Shri Munivenkataswamy
C/o AMSE Wing
Geological Survey of India
No. 2, Church Street
Bangalore - 560 001

16. Shri S. K. Srinivasan
Advocate
35 (Above Hotel Swagath)
1st Main, Gandhinagar
Bangalore - 560 009

17. The Senior Deputy Director General
(AMSE Wing)
Geological Survey of India
No. 2, Church Street
Bangalore - 560 001

18. The Director General
Geological Survey of India
Jawaharlal Nehru Road
Calcutta

19. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Recd/Ans
21-9-88
Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal in
the above said applications on 13-9-88.

Par. 11/10/88
DEPUTY REGISTRAR
(JUDICIAL)

Encl:As above

gc

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE THIRTEENTH DAY OF SEPTEMBER 1988.

Present : Hon'ble Justice Shri K.S. Puttaswamy ... Vice-Chairman

Hon'ble Shri L.H.A. Rego ... Member(A)

APPLICATIONS NO. 1076 TO 1090/88(F)

M. Puttaiah,
Dodda Anjani,
Puttana Halli, J.P. Nagar,
Bangalore - 560 078.

Shadaksharqiah,
MA Palya P.O. Mattigetta,
Chikkanayakanahalli Tq.
Tumkur District.

M.N. Eare Gowda,
Mangsalapura, Via Gandasi,
P.O. Bagivalu,
Arsikere Tq. Hassan Dt.

M.E. Narayanappa,
Mavathhalli, Nadanhalli Post,
Arsikere Tq. Hassan.

Mudalagiri,
133, 9th Cross, 3rd Main Road,
Chamarajapet, Bangalore-18.

Govindappa,
Puttanahalli Palya,
Annavappa Building,
J.P.Nagar, Bangalore-78.

K. Siddaiah,
C/o Muniyappa Compound,
Pipe Line Road,
Sarakki Gate, J.P.Nagar,
Bangalore.

B. Krishnappa,
C/o Munikempaiah,
Marenahalli,
J.P. Nagar, Bangalore-78.

Muniswamy,
47/1, Marenahalli,
36th Main, J.P.Nagar,
Bangalore-78.

H. Hanumaiah,
232, 7th Cross,
Marenahalli, Tank Bund Road,
Jayanagar, Bangalore-560 041.

Sannappa,
C/o AMSE Wing, G.S.I.,
2, Chruch Street,
Bangalore-1.

Applicants



Channakeshava,
Village and P.O. Bagwax
Bajgur, Tiptur Tq.,
Tumkur Distt.

A. George,
No.5,B Street,
Jayarajnagar, Ulsoor Post,
Bangalore-560 008.

A. Suvaraj,
No.3, Municipal Lane,
Queens Road,
Bangalore - 560 001.

Munivenkateswamy,
C/o A.M.S.E. G.S.I.,
No.2, Church Street,
Bangalore-560 001.

.. Applicants

(Shri S.K. Srinivasan . Advocate)

v.

Senior Deputy Director General
(AMSE Wing),
Geological Survey of India,
No.2, Church Street,
Bangalore-569 001.

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The Director General,
Geological Survey of India,
Calcutta.

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.. Respondents

(Shri " . Vasudeva Rao . Standing Counsel)

These applications came up for bearing before this
Tribunal today. Hon'ble Vice-Chairman made the following:-

O R D E R

The facts of these cases and the question of law that
arises for determination in these cases are similar to those
in A Nos. 470 to 472 and connected cases RAMU AND OTHERS

V. THE SENIOR DIRECTOR GENERAL, GSI, decided on 16.9.1987.

For the very reasons stated in Ramu's case we make the
following orders and directions:



We direct the Respondent 1 to consider the add decide the cases of the applicants for regularisation to one or the other post with all such expedition as is possible and in any event, on or before 31.12.1988. But till then, the respondent 1 is directed not to call for fresh applications for selection and make appointments of outsiders in the cadres in which the applicants are working at present.

2. Applications are disposed of in the above terms.

But in the circumstances of the cases, we direct the parties to bear their own costs.



bsv

Sd/-
VICE CHAIRMAN

Sd/-
MEMBER (A)

TRUE COPY

By
DEPUTY REGISTRAR (JDL) *21/9/88*
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE